

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER
PRODUCTS' MEETING NO. 39/08 HELD ON 06.02.2008 UNDER CHAIRMANSHIP
OF DR. SHYAM AGARWAL, ADGFT**

Meeting No. **39/87-NC7/2007 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products'** was held on **06.02.2008** under Chairmanship of Dr. Shyam Agarwal, ADGFT, DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri G. Seetharam Reddy, Joint DGFT
- 2) Shri Ishwar Singh, Dy. DGFT and Convener

2. Committee confirmed minutes of NC Meetings No. 38/08 held on 30.01.2008.

3.1 Committee, after deliberations, approved following cases:

MANUAL CASES

3.1.1	Case No. A-507	MOTHERSONSUMI SYSTEMS LTD.	HQ F. No. 01/87/050/235/AM08/DES-VII 01/87/050/204/AM08/DES-VII 01/87/050/205/AM08/DES-VII 01/80/050/213/AM07/DES-VII 01/80/050/214/AM07/DES-VII	Status: Approved for two AAs
	NC No.: 39/08 Dated: 06.02.2008	Adv. Lic. No. 0510204443 Dated 4.6.2007 Adv. Lic. No. 0510204446 Dated 4.6.2007 Adv. Lic. No. 0510204921 Dated 14.6.2007 Adv. Lic. No. 2510001671 Dated 30.5.2006 Adv. Lic. No. 2510001672 Dated 30.5.2006	RLA F. No. 05/24/040/173/AM08 RLA F. No. 05/24/040/174/AM08 RLA F. No. 05/24/040/362/AM08 RLA F. No. 25/24/040/3/AM07 RLA F. No. 25/24/040/4/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	PARTS OF AUTOMOBILES: GRAB HANDLE REAR	275000

	(LH/RH)	NUMBER
2.	PARTS OF AUTOMOBILES: GRAB HANDLE FRONT (LH/RH) TOTAL NET CONTENTS OF IMPORT ITEM IN EXPORT PRODUCTS: (1. Polypropylene Resin (T.C. DA C 702-20) 44000.00 KGS.) 2. Nylon-66 Granules (T.C. Zytel 101L NC010): 13435.714 KGS.) 3. Poly Amide Resin Compound (T.C. Zytel 70 G 43 L NC 0): 1047.619 KGS.) 4. Air Damper (T.C. NIFCO Part No. OG2X): 550000 NOS. (NET TO NET)	275000 NUMBER

Sl.No.	IMPORT ITEM	Qty
1.	Polypropylene Resin (T.C. DA C 702-20)	46200.000 KG
2.	Nylon-66 Granules (T.C. Zytel 101L NC 010)	14107.500 KG
3.	Poly Amide Resin Compound (T.C. Zytel 70 G 43 L NC 01)	1100.000 KG
4.	Air Damper (T.C. NIFCO Part no. OG2X)	550000.000 NUMBER
Sl. No.	EXPORT ITEM	Qty
1	PARTS OF AUTOMOBILES: Scuff (LH/RH)	210000.000 Set
2	PARTS OF AUTOMOBILES: Cowl (LH/RH) TOTAL NET CONTENTS OF IMPORT ITEMS: IN EXPORT PRODUCTS: (1) Polypropylene Granules (Grade WSKM 4D 604A): 1,17,400.00 KGS. (2) Clip Part No. TRW 1991 15238601 3A: : NET TO NET BASIS (3) Metal Clip Part No W 710488: : NET TO NET BASIS	210000.000 Set

Sl. No.	IMPORT ITEM	Qty
1	Clip (T.C.: Part No TRW 1991 15238601 3A)	120000.000 Number
2	Metal Clip: (T.C.: Part No W 710488)	840000.000 Number
3	Polypropylene Granules: (T.C.: Grade WSKM 4D 604A)	123270.000 KG

Decision: With D/o C&PC OM No. 46011/91/2007-PC.II dated 11.01.2008 and OM No. 46011/106/2007-PC.II dated 05.02.2008, following adhoc norms are **approved** advance authorizations No. 0510204443 dated 04.06.2007 (RLA F. No. 05/24/040/173/AM08), and No. 0510204446 dated 04.06.2007 (RLA F. No. 05/24/040/174/AM08):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Parts of Automobile (Grab Handle Rare/Front LH/RH)	1 No.	1. Polypropylene Resin	1.05 kg/kg content in the export product
		2. Nylon-66 Granules (Zytel 101L NC010)	1.05 kg/kg content in the export product

Parts of Automobiles Scuff (LH/RH) and Cowl (LH/RH)	1 No.	3. Poly Amide Resin Compound (Zytel 70G 43 L NC01)	1.05 kg/kg content in the export product
		4. Relevant Air Damper	Net to Net
	1 No.	1. Relevant Polypropylene Resin/Granules	1.05 kg/kg content in the export product
		2. Relevant Clip/Metal Clip	Net to Net

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.2	Case No. A-516	COSMO FILMS LTD	HQ F. No. 01/87/050/698/AM07/DES-VII	Status: Approved
	NC No.: 39/08 Dated: 06.02.2008	Adv. Lic. No. 0310406763 Dated:06.11.2006	RLA F. No. 03/94/040/868/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- NYLON BASED THERMAL LAMINATION FILM (EXTRUSION LAMINATED/COATED) NYLON BASED, ONE SIDE CORONA TREATED, UNIFORM Y EXTRUSION COATED, WITH ADHESIVE THAT ENABLES LAMINATION BY HEAT AND PRESSURE WITH PAPER PRODUCT.	250000.000	K.G	57062500.00	1250000.00 US\$
			Total	57,062,500.00	1,250,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	EVA - ETHYL VINYL	154477.0	K.G	11763037.0	254887.00 US\$

	ACETATE	00		0	
2	MICA - WATER BASED RESIN	396.000	K.G	109652.00	2376.00 US\$
3	NYLON FILM - BOPA (NYLON FILM)	120876.000	K.G	25660852.00	556031.00 US\$
			Total	37,533,541.00	813,294.00

Decision: With D/o C&PC OM No. 46011/139/2006-PC.II dated 27.09.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Nylon Based Thermal Lamination Film	1 kg	1. EVA Granules	0.6228 kg
		2. BOPA (Nylon) Film	0.4785 kg
		3. Water Based Resin Dispersion (MICA H-760)	0.0015 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

11	Case No.:19/41/80-ALC2/2006	Party Name:HENKEL ADHESIVES TECHNOLOGIES INDIA PVT.LTD.	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Approved
	HQ File : 01/80/050/01023/AM07/	RLA File : 31/24/040/00292/AM07/ /	Lic.No/Date:311002746 2 06.12.2006	Defer Date:
	Decision: Approved in the NC Meeting No. 38/08 dated 30.01.2008.			

12	Case No.:15/46/87-ALC1/2006	Party Name: DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Approved
	HQ File : 01/87/050/00825/AM07/	RLA File : 03/94/040/00922/AM07/ /	Lic.No/Date:03104124 05 15.12.2006	Defer Date:
	Decision: Approved in the NC Meeting No. 38/08 dated 30.01.2008.			

22	Case No.:7/5/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Approved
	HQ File :	RLA File :	Lic.No/Date:03104207	Defer

01/87/050/01054/AM07/	03/94/040/01319/AM07 /	35 23.02.2007	Date:
Decision: Approved in the NC Meeting No. 38/08 dated 30.01.2008.			

23	Case No.:8/5/87-ALC1/2007	Party Name: DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Approve d
	HQ File : 01/87/050/01055/AM07/	RLA File : 03/94/040/01142/AM07 /	Lic.No/Date:03104207 36 23.02.2007	Defer Date:
Decision: Approved in the NC Meeting No. 38/08 dated 30.01.2008.				

30	Case No.:9/6/87-ALC1/2007	Party Name:RENATA PLASTICS	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Approve d
	HQ File : 01/87/050/01146/AM07/	RLA File : 31/24/040/00439/AM07 /	Lic.No/Date:311002875 3 27.03.2007	Defer Date:
Decision: Approved in the NC Meeting No. 38/08 dated 30.01.2008.				

35	Case No.:20/8/87-ALC1/2007	Party Name:PARKSONS GAMES AND SPORTS	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Approve d
	HQ File : 01/87/050/01161/AM07/	RLA File : 03/95/040/01132/AM07 /	Lic.No/Date:03104250 50 29.03.2007	Defer Date:
Decision: Approved in the NC Meeting No. 38/08 dated 30.01.2008.				

38	Case No.:1/13/87-ALC1/2007	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Approve d
	HQ File : 01/87/050/00011/AM08/	RLA File : 05/24/040/01034/AM07 /	Lic.No/Date:05102022 20 09.04.2007	Defer Date:
Decision: Approved in the NC Meeting No. 38/08 dated 30.01.2008.				

44	Case No.:3/12/87-ALC1/2007	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Approve d
	HQ File :	RLA File :	Lic.No/Date:05102032	Defer

01/87/050/00077/AM08/	05/24/040/00015/AM08 /	01 03.05.2007	Date:
Decision: Approved in the NC Meeting No. 38/08 dated 30.01.2008.			

48	Case No.:8/10/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Approved
	HQ File : 01/87/050/00092/AM08/	RLA File : 03/94/040/00056/AM08 /	Lic.No/Date:03104290 03 10.05.2007	Defer Date:
Decision: Approved in the NC Meeting No. 38/08 dated 30.01.2008.				

52	Case No.:7/19/87-ALC1/2007	Party Name:DHARIYAL CHEMICALS	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Approved
	HQ File : 01/87/050/00098/AM08/	RLA File : 08/24/040/00038/AM08 /	Lic.No/Date:08100648 49 16.05.2007	Defer Date:
Application: Request is for adhoc norms for following:				
	Sl. No.	EXPORT ITEM	Qty	
	1	CARBOXY METHYL CELLULOSE (LVG) SALT WATER	380 MT	
	Sl. No.	IMPORT ITEM	Qty	
	1	POLYANIONIC CELLULOSE POLYMER	42.560 MT	
Decision: With D/o C&PC OM No. 46011/108/2007-PC.II dated 22.01.2008, following adhoc norms are approved :				
	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	Carboxy Methyl Cellulose (LVG) Salt Water (containing 11% by weight Polyanionic Cellulose Polymer)	1 MT	Polyanionic Cellulose Polymer	0.112 MT
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.				

54	Case No.:15/19/87-ALC1/2007	Party Name: WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Approved
	HQ File :	RLA File :	Lic.No/Date:03104338	Defer

01/87/050/00195/AM08/	03/95/040/00050/AM08 /	46 25.06.2007	Date:
Decision: Approved in the NC Meeting No. 38/08 dated 30.01.2008.			

Case No.:16/23/87-ALC1/2007	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Approved
59 HQ File : 01/87/050/00269/AM08/	RLA File : 05/24/040/00359/AM08 /	Lic.No/Date:05102071 63 03.08.2007	Defer Date:
Decision: Approved in the NC Meeting No. 38/08 dated 30.01.2008.			

66

Case No.:20/26/87-ALC1/2007	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Approved		
HQ File : 01/87/050/00359/AM08/	RLA File : 03/95/040/00506/AM08 /	Lic.No/Date:03104422 88 10.09.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- INKJET MATTE FILM (75 MICRON)	100000.000	Sq. meter	4525000.00	110365.85 US\$
			Total	4,525,000.00	110,365.85
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYESTER FILM (75 MICRON)	111000.000	Sq. meter	1332000.00	32487.80 US\$
2	COATING CHEMICALS	0.000	None	588250.00	14347.56 US\$
3	CONSUMABLES NAMELY GROOVED ROD	0.000	Number	31600.00	770.73 US\$
			Total	1,951,850.00	47,606.09
Decision: With D/o C&PC OM No. 46011/126/2007-PC.II dated 11.01.2008, following adhoc norms are approved:					
EXPORT ITEM		QTY	IMPORT ITEM		QTY

Inkjet Matte Film (75 Micron)	1 Sq. Meter	Polyester Film	1.10 Sq. Meter
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

Case No.:3/27/87- ALC1/2007	Party Name:K.R.T. POLYMERS, (PROP:R. MAHENDRAN)	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Approved
HQ File : 01/87/050/00404/AM08/	RLA File : 32/24/040/00044/AM08 /	Lic.No/Date:32100363 55 04.10.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- LONGLASTING INSECTISIDE HDPE MOSQUITO BED NET Containing net content of HDPE 91.744 M.T. and ADDITIVE MASTER BATCH 12.385 M.T.	104.1 29	M.T	21434916.0 0	510355.14 US\$
			Tot al	21,434,916. 00	510,355.14

70

Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	HDPE GRANULES HD55EF010	100.00 0	M.T	6720960.00	160023.00 US\$
2	ADDITIVE MASTERBATCH NPTT 1, NPTT 2	13.500	M.T	4202960.00	100070.00 US\$
			Tota l	10,923,920.0 0	260,093.00

Decision: With D/o C&PC OM No. 46011/112/2007-PC.II dated 05.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Longlasting Insecticides HDPE Mosquito Bed Net (HDPE Knitted Fabrics)	1 kg	1. HDPE Granules	0.960 kg
		2. Relevant Additive Master Batch (NPTT-1/NPTT-2)	0.130 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

Case No.:12/35/87-ALC1/2007	Party Name:K.R.T. POLYMERS,	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Approved		
HQ File : 01/87/050/00509/AM08/	RLA File : 32/24/040/00054/AM08 /	Lic.No/Date:32100367 09 20.11.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- LONGLASTING INSECTISIDE HDPE MOSQUITO BED NET Containing net content of HDPE 91.744 M.T. and ADDITIVE MASTER BATCH 12.385 M.T.	104.1 29	M.T	21434916.0 0	510355.14 US\$
			Tot al	21,434,916. 00	510,355.14
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	HDPE GRANULES HD 55EF010	100.00 0	M.T	6720960.00	160023.00 US\$
2	ADDITIVE MASTERBATCH NPTT 1, NPTT 2	13.500	M.T	4202960.00	100070.00 US\$
			Tota l	10,923,920.0 0	260,093.00
Decision: With D/o C&PC OM No. 46011/112/2007-PC.II dated 05.02.2008, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Longlasting Insecticides HDPE Mosquito Bed Net (HDPE Knitted Fabrics)		1 kg	1. HDPE Granules		0.960 kg
			2. Relevant Additive Master Batch (NPTT-1/NPTT-2)		0.130 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

104	Case No.:37/35/87-ALC1/2007	Party Name:EXPANDED INCORPORATION	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Approved
-----	-----------------------------	---	--	-----------------------------------

HQ File : 01/87/050/00534/AM08/	RLA File : 03/94/040/00906/AM08 /	Lic.No/Date:03104527 75 05.12.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- Blended Polyol Ecopuf X 642 b	7600.000	K.G	690460.00	17480.00 US\$
			Total	690,460.00	17,480.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Phthalic Anhydride	585.20 0	K.G	31220.00	781.00 US\$
2	Diethylene Glycol	827.64 0	K.G	43451.00	1086.00 US\$
3	Propylene Oxide	3347.8 00	K.G	227650.0 0	5691.00 US\$
4	1,1 Di-Chloro Fluro Ethane (HCFC 141b)	1938.0 00	K.G	124032.0 0	3101.00 US\$
5	Pentamethyldiethylenetriamine	5.320	K.G	1303.00	33.00 US\$
6	Dimethylcyclohexylamine	56.240	K.G	5624.00	141.00 US\$
7	Silicon Surfactant	66.880	K.G	14379.00	359.00 US\$
8	Catalyst	16.720	K.G	7022.00	176.00 US\$
			Total	454,681. 00	11,368.00
Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 28.7.2007, following adhoc norms are approved :					
EXPORT ITEM	QTY	IMPORT ITEM	QTY		
Blended Polyol (Ecopuf X 642 b)	1 kg	1. Phthalic Anhydride	0.0770 kg		
		2. Diethylene Glycol	0.1089 kg		
		3. Propylene Oxide	0.4405 kg		
		4. 1, 1 Dichloro Fluro Ethane (HCFC 141b)	0.2550 kg		
		5. Pentamethyldiethylenetriamine	0.0007 kg		
		6. Dimethylcyclohexylamine	0.0074 kg		
		7. Silicone Surfactant	0.0088 kg		
		8. Catalyst (TMR-2)	0.0022 kg		
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

105

Case No.:35/35/87-ALC1/2007	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Approved
HQ File : 01/87/050/00532/AM08/	RLA File : 08/24/040/00205/AM08 /	Lic.No/Date:08100688 39 06.12.2007	Defer Date:
Application: Request is for adhoc norms for following:			
Sl. No.	EXPORT ITEM	Qty	
1	ALKYD RESIN C-1032 (70% RESIN CONTENT)	80000.000 KG	
Sl. No.	IMPORT ITEM	Qty	
1	MONOBASIC ACID	18000.000 KG	
2	PHTHALIC ANHYDRIDE CAS NO. 85-44-9	26800.000 KG	
3	GLYCERINE CASE NO. 56-81-5	16800.000 KG	
4	PENTXYLENE CAS NO. 1330-20-7AERYTHRITOL	25200.000 KG	
Decision: With D/o C&PC OM No. 46011/246/2004-PC.II dated 11.01.2008, following adhoc norms are approved:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 70 +/- 1%)	1 kg	1. Monobasic Fatty Acid	0.225 kg
		2. Phthalic Anhydride	0.335 kg
		3. Glycerine	0.210 kg
		4. Xylene	0.315 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

113	Case No.:42/35/87-ALC1/2007	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Approved
	HQ File : 01/87/050/00539/AM08/	RLA File : 08/24/040/00214/AM08 /	Lic.No/Date:08100689 74 13.12.2007	Defer Date:
	Application: Request is for adhoc norms for following:			
	Sl. No.	EXPORT ITEM	Qty	
	1	ALKYD RESIN C-1032 (60% CONTENT)	160000.000	

		KG
Sl. No.	IMPORT ITEM	Qty
1	DISTILLE FATTY ACID	31040.000 KG
2	PHTHALIC ANHYDRIDE CAS NO. 85-44-9	46400.000 KG
3	GLYCERINE (CAS NO. 56-81-5)	28640.000 KG
4	TOLLUENE (CAS NO. 108-88-3)	71680.000 KG

Decision: With D/o C&PC OM No. 46011/246/2004-PC.II dated 05.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 60 +/- 2%)	1 kg	1. Distilled Fatty Acid	0.194 kg
		2. Phthalic Anhydride	0.290 kg
		3. Glycerine	0.179 kg
		4. Toluene	0.420 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.2. Following applications were deferred due to non-receipt of reply/examination of reply from original applicant to deficiency letters mentioned herewith:

MANUAL CASES

3.2.1	Case No. A-508	MAYUR UNIQUOTERS LTD.	HQ F. No. 01/84/050/199/AM07/DES-VII 01/84/050/29/AM08/DES-VII	Status: Deferred
	NC No.: 39/08 Dated: 06.02.2008	Adv. Auth. No. 1310022176 Dated 24.07.2006 Adv. Auth. No. 1310021403 Dated 24.04.2006	RLA F. No. 13/24/040/10/AM07 RLA F. No. 13/24/040/21/AM06	

Application: Request is for amendment in the description of export item as “PU Leather Cloth (weight/Sq. Mtr = 360 grams +/- 10% and above)” for shipments made prior to 24.05.2007 in respect of AA No. 1310022176 dated 24.07.2006 and that as “PU Leather Cloth (weight/Sq. Mtr = 375 grams +/- 10% and above)” for shipments made prior to 05.06.2007 in respect of AA No. 1310021403 dated 24.04.2006, and also that the GSM of export product may be allowed to be calculated with the details of net weight and the quantity of export product in Sq. Mtr. given shipping bills in respect of above advance authorization for the shipments made prior to the respective dates.

Position: Deferred.

3.2.2	Case No. A-509	BIO-TECH VISION CARE PVT. LTD.	HQ F. No. 01/80/162/888/AM08/DES-VII	Status: Deferred
	NC No.: 39/08 Dated: 06.02.2008	Adv. Auth. No. 0810065961 Dated 13.07.2007	RLA F. No. 08/24/040/93/AM08	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

3.2.3	Case No. A-510	BIO-TECH VISION CARE PVT. LTD.	HQ F. Nos. 01/85/162/867/AM07/DES-VII 01/80/162/887/AM08/DES-VII	Status: Deferred
	NC No.: 39/08 Dated: 06.02.2008	Adv. Auth. No. 0810062397 Dated 16.01.2007 0810065929 Dated 11.07.2007	RLA F. Nos. 08/24/040/290/AM07 08/24/040/94/AM08	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

3.2.4	Case No. A-511	BIOTEC VISION CARE PVT. LTD.	HQ F. No. 01/85/162/539/AM07/DES-VII 01/85/162/610/AM07/DES-VII	Status: Deferred
--------------	-----------------------	---------------------------------	---	-----------------------------

			01/85/162/621/AM07/DES-VII 01/85/162/868/AM07/DES-VII	
	NC No.: 39/08 Dated: 06.02.2008	Adv. Lic. No. 0810058921 Dated 21.08.2006 Adv. Lic. No. 0810060108 Dated 05.10.2006 Adv. Lic. No. 0810060431 Dated 17.10.2006 Adv. Lic. No. 0810062416 Dated 16.01.2007	RLA F. No. 08/24/40/136/AM07 RLA F. No. 08/24/40/183/AM07 RLA F. No. 08/24/40/197/AM07 RLA F. No. 08/24/40/303/AM07	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

3.2.5	Case No. A-512	R.M. Exports	HQ F. No. 01/87/050/176/AM08/DES-VII	Status: Deferred
	NC No.: 39/08 Dated: 06.02.2008	Adv. Auth. No. 3010051955 Dated 29.05.2007	RLA F. No. 30/24/040/06/AM08	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

3.2.6	Case No. A-513	HENKEL CAC P LTD.	HQ F. No. 01/87/050/311/AM08/DES-VII	Status: Deferred
	NC No.: 39/08 Dated: 06.02.2008	Adv. Lic. No. 0310435381 Dated 09.07.2007	RLA F. No. 03/94/040/240/AM08	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

3.2.7	Case No. A-514	SHREE PSNA POLYMER MADRAS (P) LTD.	HQ F. No. 01/87/162/269/AM08/DES-VII	Status: Deferred
	NC No.: 39/08 Dated: 06.02.2008	Adv. Auth. Not issued	RLA F. No. 04/24/40/484/AM07	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

3.2.8	Case No. A-515	INTEK TAPES PVT. LTD.	HQ F. No. 01/87/050/318/AM08/DES-VII	Status: Deferred
	NC No.: 39/08 Dated:	Adv. Lic. No. 0710052229	RLA F. No. 07/24/040/231/AM08	

	06.02.2008	Dated 28.6.2007		
--	------------	-----------------	--	--

Application: Request is for fixation of adhoc norms.

Position: Deferred.

3.2.9	Case No. A-517	DUCOL ORGANICS & COLOURS PVT. LTD.	HQ F. No. 01/83/050/1402/AM08/DES-VII	Status: Deferred
	NC No.: 39/08 Dated: 06.02.2008	Adv. Lic. No. 0310432661 Dated 14.06.2007	RLA F. No. 03/94/040/235/AM08	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

3.2.10	Case No. A-518	RADIANT CHEMTECH PVT. LTD.	HQ F. No. 01/85/162/314/AM08/DES-VII	Status: Deferred
	NC No.: 39/08 Dated: 06.02.2008	Adv. Lic. No. 0510204311 Dated 31.05.2007	RLA F. No. 05/24/40/716/AM07	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

3.2.11	Case No. A-519	MMT (INDIA) PVT. LTD.	HQ F. No. 01/87/050/791/AM05/DES-VII	Status: Deferred
	NC No.: 39/08 Dated: 06.02.2008	Adv. Lic. No. 0710033017 Dated 29.09.2004	RLA F. No. 07/24/040/422/AM05	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

3.2.12	Case No. A-520	BLS POLYMERS LTD.	HQ F. No. 01/87/162/405/AM08/DES-VII	Status: Deferred
	NC No.: 39/08 Dated: 06.02.2008	Adv. Lic. No. 0510208833 Dated 11.09.2007	RLA F. No. 05/24/040/466/AM08	

Application: Request is for clarification to CLA that export item 'XLPE COMPOUND' and 'LT-XLPE COMPOUND' are same.

Position: Deferred.

3.2.13	Case No. A-521	METRO TYRES LTD.	HQ F. No. 01/82/050/500/AM07/DES-VII	Status: Deferred
	NC No.: 39/08 Dated: 06.02.2008	Adv. Lic. No. 3010047498 Dated 29.05.2006	RLA F. No. 30/24/40/16/AM07	

Application: This is a reference from Office of JDGFT, Ludhiana enclosing a representation from firm to allow import of Nylon Tyres Cord Fabric Dipped, to be used in manufacture of tyres in place of Nylon Fabrics.

Position: Deferred.

3.2.14	Case No. A-522	SPEEDWAYS TYRE LTD.	HQ F. No. 01/87/50/234/AM08/DES-VIII	Status: Deferred
	NC No.: 39/08 Dated: 06.02.2008	Adv. Lic. No. 3010052180 Dated 26.06.2007	RLA F. No. 30/24/40/12/AM08	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

3.2.15	Case No. A-523	YOUNG & GROW MARKETTING (INDIA) PVT. LLTD.	HQ F. No. 01/85/50/168/AM07/DES-VIII	Status: Deferred
	NC No.: 39/08 Dated: 06.02.2008	Adv. Lic. No. 0310407511 Dated 10.11.2006	RLA F. No. 03/95/040/907/AM07	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

3.2.16	Case No. A-524	GUJARAT PARAFFINS PVT. LTD.	HQ F. No. 01/87/050/196/AM04/DES-VII	Status: Deferred
	NC No.: 39/08 Dated: 06.02.2008	Adv. Lic. No. 0810030667 Dated: 11.07.2003	RLA F. No. 08/80/040/260/AM03	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

3.2.17	Case No. A-525	JINDAL POLY FILMS LTD.	HQ F. No. 01/87/050/1357/AM06/DES-VII	Status: Deferred
	NC No.: 39/08 Dated: 06.02.2008	Adv. Lic. No. 05101503348 Dated: 3.02.2005 Adv. Lic. No. 051068217 Dated: 7.10.2005 Adv. Lic. No. 0510176296 Dated: 13.02.2006 Adv. Lic. No. 0510209488	RLA F. No. 05/21/040/656/AM05 05/21/040/301/AM06 05/24/040/845/AM06 05/24/040/838/AM06	

		Dated: 26.9.2007		
--	--	------------------	--	--

Request: Allow 'PTA' in lieu of 'DMT' used in the manufacture of export products against the above advance licences.

Decision: Firm was asked to give break-up of 'DMT' and 'PTA'.

ONLINE CASES

1	Case No.:7/46/82-ALC1/2006	Party Name:FUTURA FIBRES	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/82/050/01418/AM04/	RLA File : 04/24/042/00020/AM04/	Lic.No/Date:0410052646 04.02.2004	Defer Date:27.02.2008
	Position: D/L No. 46011/52/2007-PC.II dated 03.08.2007 issued by D/o C&PC, final reminder to be issued by DGFT.			

4	Case No.:77/23/82-ALC1/2006	Party Name: MANAKSIA LTD. (FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/82/050/00595/AM07/	RLA File : 02/24/040/00089/AM07/	Lic.No/Date:0210091693 24.07.2006	Defer Date:27.02.2008
	Position: D/L No. 46011/45/2007-PC.II dated 16.04.2007 issued by D/o C&PC, reminder issued by DGFT; reply received from firm and sent to D/o C&PC.			

7	Case No.:3/30/85-ALC3/2006	Party Name:KUBER CONSTRUCTION PRIVATE LIMITED,	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/85/050/00145/AM07/	RLA File : 02/24/040/00197/AM07/	Lic.No/Date:0210094438 17.10.2006	Defer Date:27.02.2008
	Position: D/L No. 46011/125/2007-PC.II dated 05.11.2007 issued by D/o C&PC, final reminder issued by DGFT			

8	Case No.:1/37/80-ALC2/2006	Party Name: B.I.C. AUTO PVT.LTD.	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/80/050/00810/AM07/	RLA File : 05/24/040/00347/AM07/	Lic.No/Date:0510193169 23.10.2006	Defer Date:13.02.2008
	Position: Case considered in NC Meeting No. 38/08 dated 30.01.2008 and deferred as reply received from firm is under examination by DIPP.			

9	Case No.:5/43/87-ALC1/2006	Party Name: REGALIA LAMINATES	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00716/AM07/	RLA File : 05/24/040/00539/AM07/	Lic.No/Date:0510193987 08.11.2006	Defer Date:27.02.2008
	Position: Additional D/L No. 46011/96/2007-PC.II dated 12/20.12.2007 issued by D/o C&PC in response to reply dated 12.10.2007 to their earlier D/L of even No. dated 13.08.2007.			

10	Case No.:8/41/82-ALC1/2006	Party Name:BHAGWAN SINGH TANDON	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/82/050/01393/AM07/	RLA File : 05/24/040/00724/AM07/	Lic.No/Date:0510195599 04.12.2006	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

13	Case No.:9/43/80-ALC2/2006	Party Name: KINECO PVT. LTD.	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/80/050/01120/AM07/	RLA File : 17/24/040/00065/AM07/	Lic.No/Date:1710001491 28.12.2006	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

14	Case No.:7/48/87-ALC1/2006	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00892/AM07/	RLA File : 05/24/040/00799/AM07/	Lic.No/Date:0510197680 11.01.2007	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

15	Case No.:17/48/87-ALC1/2006	Party Name:AVLIGHT AUTOMOTIVES LTD.	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00909/AM07/	RLA File : 05/24/040/00862/AM07/	Lic.No/Date:0510198061 18.01.2007	Defer Date:20.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

16	Case No.:30/8/87-ALC1/2007	Party Name:MAX INDIA LTD	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File :	RLA File :	Lic.No/Date:2210006465	Defer

01/87/050/00010/AM08/	22/24/040/00294/AM07/	02.02.2007	Date:27.02.2008
Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

17	Case No.:12/49/81-ALC2/2006	Party Name:PCI LTD.	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/81/050/00888/AM07/	RLA File : 05/24/040/00860/AM07/	Lic.No/Date:0510198906 05.02.2007	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

18	Case No.:12/2/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/01007/AM07/	RLA File : 04/24/040/00176/AM07/	Lic.No/Date:0410087576 13.02.2007	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

19	Case No.:15/49/87-ALC1/2006	Party Name:SRF POLYMERS LIMITED	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/01008/AM07/	RLA File : 04/24/040/00250/AM07/	Lic.No/Date:0410087577 13.02.2007	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

20	Case No.:10/50/87-ALC1/2006	Party Name:SRF POLYMERS LIMITED	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/01024/AM07/	RLA File : 04/24/040/00396/AM07/	Lic.No/Date:0410087644 15.02.2007	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

21	Case No.:2/6/87-ALC1/2007	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/01038/AM07/	RLA File : 05/24/040/00935/AM07/	Lic.No/Date:0510199745 20.02.2007	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

27	Case No.:6/6/87-	Party	Meet No/Date:39/87-	Status: Deferred
----	------------------	-------	---------------------	------------------

	ALC1/2007	Name:UNIVERSAL POLYCHEM INDIA PVT. LTD	ALC1/2007 06.02.2008	
	HQ File : 01/87/050/01075/AM07/	RLA File : 05/24/040/00991/AM07/	Lic.No/Date:0510200350 02.03.2007	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

28	Case No.:11/5/87- ALC1/2007	Party Name: ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/01109/AM07/	RLA File : 03/94/040/01315/AM07/	Lic.No/Date:0310423173 14.03.2007	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

29	Case No.:12/8/87- ALC1/2007	Party Name:HASOLON NYLON PRODUCTS PVT. LTD.	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/01127/AM07/	RLA File : 08/24/040/00366/AM07/	Lic.No/Date:0810063816 22.03.2007	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

33	Case No.:15/8/87- ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/01150/AM07/	RLA File : 04/24/040/00490/AM07/	Lic.No/Date:0410088619 28.03.2007	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

34	Case No.:2/10/87- ALC1/2007	Party Name:AVLIGHT AUTOMOTIVES LTD.	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/01152/AM07/	RLA File : 05/24/040/01024/AM07/	Lic.No/Date:0510201640 28.03.2007	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

36	Case No.:11/4/85- ALC3/2007	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
	HQ File :	RLA File :	Lic.No/Date:0310425703	Defer

01/85/050/00004/AM08/	03/95/040/01281/AM07/	05.04.2007	Date:27.02.2008
Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

37	Case No.:8/4/85- ALC3/2007	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/85/050/00005/AM08/	RLA File : 03/95/040/01318/AM07/	Lic.No/Date:0310425708 05.04.2007	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

39	Case No.:3/10/87- ALC1/2007	Party Name: BIHANI MANUFACTURING CO. PVT. LTD.,	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00022/AM08/	RLA File : 05/24/040/00027/AM08/	Lic.No/Date:0510202447 12.04.2007	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

40	Case No.:4/9/87- ALC1/2007	Party Name: ARC CHEMICALS PVT. LTD.,	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00031/AM08/	RLA File : 03/94/040/01346/AM07/	Lic.No/Date:0310427267 19.04.2007	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

41	Case No.:21/8/80- ALC2/2007	Party Name:AUM IMPEX	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/80/050/00051/AM08/	RLA File : 03/94/040/01487/AM07/	Lic.No/Date:0310427572 23.04.2007	Defer Date:27.02.2008
	Position: D/L No. 46011/117/2007-PC.II dated 26.09.2007 followed by reminder of even No. dated 01/04.02.2008 issued by D/o C&PC.			

42	Case No.:39/8/87- ALC1/2007	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00039/AM08/	RLA File : 07/24/040/00050/AM08/	Lic.No/Date:0710051409 25.04.2007	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

43	Case No.:6/10/87-ALC1/2007	Party Name:SHAILY ENGINEERING PLASTIC LTD.,	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00071/AM08/	RLA File : 34/24/040/00269/AM07/	Lic.No/Date:3410018705 01.05.2007	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

45	Case No.:41/8/87-ALC1/2007	Party Name: CONCORD NONWOVEN INDUSTRIES PVT. LTD.,	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00085/AM08/	RLA File : 02/24/040/00020/AM08/	Lic.No/Date:0210100571 04.05.2007	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

47	Case No.:1/23/87-ALC1/2007	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00087/AM08/	RLA File : 09/24/040/00026/AM08/	Lic.No/Date:0910030210 08.05.2007	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

49	Case No.:9/10/87-ALC1/2007	Party Name: DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00093/AM08/	RLA File : 03/94/040/00071/AM08/	Lic.No/Date:0310429004 10.05.2007	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

50	Case No.:22/9/87-ALC1/2007	Party Name: DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00091/AM08/	RLA File : 03/94/040/00063/AM08/	Lic.No/Date:0310429002 10.05.2007	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

51	Case No.:6/19/87-ALC1/2007	Party Name: PRINT PROCESS,	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File :	RLA File :	Lic.No/Date:0410089401	Defer

01/87/050/00095/AM08/	04/24/040/00032/AM08/	11.05.2007	Date:05.03.2008
Position: D/L No. 46011/98/2007-PC.II dated 13.08.2007 issued by D/o C&PC.			

53	Case No.:5/19/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00130/AM08/	RLA File : 03/94/040/00125/AM08/	Lic.No/Date:0310430873 29.05.2007	Defer Date:05.03.2008
	Position: D/L No. 46011/85/2006-PC.II dated 05.07.2007 issued by D/o C&PC.			

55	Case No.:4/18/87-ALC1/2007	Party Name:FARCOM CABLESYSTEMS PRIVATE LIMITED,	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00158/AM08/	RLA File : 07/24/040/00894/AM07/	Lic.No/Date:0710052169 25.06.2007	Defer Date:05.03.2008
	Position: D/L No. 46011/117/2007-PC.II dated 26.09.2007 issued by D/o C&PC.			

56	Case No.:5/18/87-ALC1/2007	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00159/AM08/	RLA File : 07/24/040/00218/AM08/	Lic.No/Date:0710052175 25.06.2007	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

57	Case No.:23/19/87-ALC1/2007	Party Name: CONCORD NONWOVEN INDUSTRIES PVT. LTD.,	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00229/AM08/	RLA File : 02/24/040/00126/AM08/	Lic.No/Date:0210102433 17.07.2007	Defer Date:05.03.2008
	Position: D/L No. 46011/111/2007-PC.II dated 26.09.2007 issued by D/o C&PC.			

58	Case No.:134/19/83-ALC1/2007	Party Name:KAMAL RUBPLAST INDUSTRIES (P) LTD.	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/83/050/00848/AM08/	RLA File : 05/24/040/00282/AM08/	Lic.No/Date:0510206636 23.07.2007	Defer Date:27.02.2008
	Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

60	Case No.:20/23/87-ALC1/2007	Party Name: SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00279/AM08/	RLA File : 03/95/040/01283/AM07/	Lic.No/Date:0310438737 08.08.2007	Defer Date:05.03.2008
Position: D/L No. 46011/211/2004-PC.II dated 10.10.2007 issued by D/o C&PC.				

61	Case No.:23/23/87-ALC1/2007	Party Name:MAHARSHEE GEOMEMBRANE (INDIA) PVT.LTD	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00288/AM08/	RLA File : 34/24/040/00091/AM08/	Lic.No/Date:3410019406 13.08.2007	Defer Date:05.03.2008
Position: D/L No. 46011/124/2007-PC.II dated 12.11.2007 issued by D/o C&PC.				

62	Case No.:25/23/87-ALC1/2007	Party Name:NEO SACK LTD., (EXPORT DIVISION)	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00300/AM08/	RLA File : 11/24/040/00023/AM08/	Lic.No/Date:1110015862 20.08.2007	Defer Date:05.03.2008
Position: D/L No. 46011/127/2007-PC.II dated 12.11.2007 issued by D/o C&PC.				

63	Case No.:1/26/87-ALC1/2007	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00340/AM08/	RLA File : 03/95/040/00525/AM08/	Lic.No/Date:0310441074 28.08.2007	Defer Date:27.02.2008
Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.				

64	Case No.:2/26/87-ALC1/2007	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00341/AM08/	RLA File : 03/95/040/00524/AM08/	Lic.No/Date:0310441082 28.08.2007	Defer Date:27.02.2008
Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.				

65	Case No.:3/26/87-ALC1/2007	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
----	----------------------------	--	--	------------------

HQ File : 01/87/050/00342/AM08/	RLA File : 03/95/040/00523/AM08/	Lic.No/Date:0310441094 28.08.2007	Defer Date:27.02.2008
Position: This case was in discussed in NC Meeting No. 38/08 dated 30.01.2008 and deferred.			

67	Case No.:21/26/87- ALC1/2007	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00360/AM08/	RLA File : 03/95/040/00514/AM08/	Lic.No/Date:0310442293 10.09.2007	Defer Date:05.03.2008
	Position: D/L No. 46011/99/2006-PC.II dated 23/26.10.2007 issued by D/o C&PC.			

68	Case No.:44/26/87- ALC1/2007	Party Name:INJECTOPLAST PVT.LTD	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00383/AM08/	RLA File : 06/81/040/00010/AM08/	Lic.No/Date:0610012318 20.09.2007	Defer Date:05.03.2008
	Position: D/L No. 46011/109/2006-PC.II dated 31.10.2007 issued by D/o C&PC.			

3.3. Following applications were deferred due to non-receipt of technical comments:

ONLINE CASES

2	Case No.:334/24/87-ALC1/2007	Party Name:CONDOR FOOTWEAR (INDIA) LIMITED	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00448/AM05/	RLA File : 52/80/040/00092/AM05 /	Lic.No/Date:52100139 45 05.07.2004	Defer Date:05.03.2008
Position: Comments are awaited from DIPP.				

3	Case No.:966/24/87-ALC1/2007	Party Name:CONDOR FOOTWEAR (INDIA) LIMITED	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/01682/AM05/	RLA File : 52/80/040/00310/AM05 /	Lic.No/Date:52100168 65 29.03.2005	Defer Date:05.03.2008
Position: Comments are awaited from DIPP.				

5	Case No.:378/24/87-ALC1/2007	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00538/AM07/	RLA File : 34/24/040/00130/AM07 /	Lic.No/Date:34100168 79 13.09.2006	Defer Date:05.03.2008
Position: Comments are awaited from D/o C&PC.				

6	Case No.:430/24/87-ALC1/2007	Party Name:RISHRAJ FILAMENTS LTD	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00625/AM07/	RLA File : 03/95/040/00806/AM07 /	Lic.No/Date:03104039 00 12.10.2006	Defer Date:05.03.2008
Position: Comments are awaited from D/o C&PC.				

24	Case No.:13/2/80-ALC2/2007	Party Name: CHEMICAL PROCESS PIPING PVT.LTD.	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
----	----------------------------	---	--	---------------------

	HQ File : 01/80/050/01393/AM07/	RLA File : 03/94/040/01255/AM07 /	Lic.No/Date:03104207 38 23.02.2007	Defer Date:05.03.200 8
Position: Comments are awaited from D/o C&PC.				

	Case No.:886/21/82- ALC4/2007	Party Name:FIRE SAFETY DEVICES PVT. LTD.	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
25	HQ File : 01/82/050/01719/AM07/	RLA File : 05/24/040/00985/AM07 /	Lic.No/Date:05102002 03 28.02.2007	Defer Date:05.03.200 8
Position: Comments are awaited from D/o C&PC.				

	Case No.:11/4/80- ALC2/2007	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
26	HQ File : 01/80/050/01427/AM07/	RLA File : 05/24/040/00959/AM07 /	Lic.No/Date:05102002 49 01.03.2007	Defer Date:05.03.200 8
Position: Comments are awaited from DIPP.				

	Case No.:798/24/87- ALC1/2007	Party Name:RISHRAJ FILAMENTS LTD	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
31	HQ File : 01/87/050/01147/AM07/	RLA File : 03/95/040/01572/AM07 /	Lic.No/Date:03104244 60 27.03.2007	Defer Date:05.03.200 8
Position: Comments are awaited from D/o C&PC.				

	Case No.:799/24/87- ALC1/2007	Party Name:RISHRAJ FILAMENTS LTD	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
32	HQ File : 01/87/050/01148/AM07/	RLA File : 03/95/040/01262/AM07 /	Lic.No/Date:03104244 61 27.03.2007	Defer Date:05.03.200 8
Position: Comments are awaited from D/o C&PC.				

46	Case No.:7/13/87- ALC1/2007	Party Name:BLS POLYMERS LTD.	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
----	--------------------------------	---------------------------------	--	---------------------

	HQ File : 01/87/050/00081/AM08/	RLA File : 05/24/040/00009/AM08 /	Lic.No/Date:05102032 81 04.05.2007	Defer Date:27.02.200 8
Position: Comments are awaited from D/o C&PC.				

	Case No.:68/28/80- ALC2/2007	Party Name:BHAGWAN SINGH TANDON	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
69	HQ File : 01/80/050/00468/AM08/	RLA File : 05/24/040/00493/AM08 /	Lic.No/Date:05102097 40 28.09.2007	Defer Date:05.03.200 8
Position: Comments are awaited from D/o C&PC.				

	Case No.:26/32/83- ALC1/2007	Party Name:ZYDEX INDUSTRIES,	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
71	HQ File : 01/83/050/01448/AM08/	RLA File : 34/24/040/00150/AM08 /	Lic.No/Date:34100199 34 29.10.2007	Defer Date:05.03.200 8
Position: Reply to D/L received from firm and sent to DIPP; comments are awaited from D/o DIPP.				

	Case No.:1/35/87- ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
72	HQ File : 01/87/050/00498/AM08/	RLA File : 04/24/040/00199/AM08 /	Lic.No/Date:04100921 33 19.11.2007	Defer Date:05.03.200 8
Position: Comments are awaited from D/o C&PC.				

	Case No.:2/35/87- ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
73	HQ File : 01/87/050/00499/AM08/	RLA File : 04/24/040/00267/AM08 /	Lic.No/Date:04100921 34 19.11.2007	Defer Date:05.03.200 8
Position: Comments are awaited from D/o C&PC.				

74	Case No.:3/35/87- ALC1/2007	Party Name:NARENDRA	Meet No/Date:39/87- ALC1/2007	Status: Deferred
----	--------------------------------	------------------------	----------------------------------	---------------------

		POLY-PLAST	06.02.2008	
	HQ File : 01/87/050/00500/AM08/	RLA File : 03/95/040/00806/AM08 /	Lic.No/Date:03104506 01 19.11.2007	Defer Date:05.03.200 8
Position: Comments are awaited from D/o C&PC.				

	Case No.:4/35/87- ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
75	HQ File : 01/87/050/00501/AM08/	RLA File : 04/24/040/00141/AM08 /	Lic.No/Date:04100921 36 19.11.2007	Defer Date:05.03.200 8
Position: Comments are awaited from D/o C&PC.				

	Case No.:5/35/87- ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
76	HQ File : 01/87/050/00502/AM08/	RLA File : 04/24/040/00127/AM08 /	Lic.No/Date:04100921 40 19.11.2007	Defer Date:05.03.200 8
Position: Comments are awaited from D/o C&PC.				

	Case No.:6/35/87- ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
77	HQ File : 01/87/050/00503/AM08/	RLA File : 04/24/040/00142/AM08 /	Lic.No/Date:04100921 41 19.11.2007	Defer Date:05.03.200 8
Position: Comments are awaited from D/o C&PC.				

	Case No.:7/35/87- ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
78	HQ File : 01/87/050/00504/AM08/	RLA File : 04/24/040/00026/AM08 /	Lic.No/Date:04100921 42 19.11.2007	Defer Date:05.03.200 8
Position: Comments are awaited from D/o C&PC.				

79	Case No.:8/35/87- ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:39/87- ALC1/2007	Status: Deferred
----	--------------------------------	------------------------------------	----------------------------------	---------------------

			06.02.2008	
	HQ File : 01/87/050/00505/AM08/	RLA File : 04/24/040/00185/AM08 /	Lic.No/Date:04100921 44 19.11.2007	Defer Date:05.03.200 8
Position: Comments are awaited from D/o C&PC.				

	Case No.:9/35/87- ALC1/2007	Party Name:DEVI POLYMERS PRIVATE LIMITED,	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
80	HQ File : 01/87/050/00506/AM08/	RLA File : 04/24/040/00242/AM08 /	Lic.No/Date:04100921 49 19.11.2007	Defer Date:05.03.200 8
Position: Comments are awaited from D/o C&PC.				

	Case No.:10/35/87- ALC1/2007	Party Name:SERO- MED INDUSTRIES PVT.LTD.,	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
81	HQ File : 01/87/050/00507/AM08/	RLA File : 03/95/040/00802/AM08 /	Lic.No/Date:03104507 50 20.11.2007	Defer Date:05.03.200 8
Position: Comments are awaited from D/o C&PC.				

	Case No.:11/35/87- ALC1/2007	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
82	HQ File : 01/87/050/00508/AM08/	RLA File : 03/94/040/00861/AM08 /	Lic.No/Date:03104507 96 20.11.2007	Defer Date:05.03.200 8
Position: Comments are awaited from D/o C&PC.				

	Case No.:13/35/87- ALC1/2007	Party Name:GARWARE WALL ROPES LTD.,	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
84	HQ File : 01/87/050/00510/AM08/	RLA File : 31/24/040/00092/AM08 /	Lic.No/Date:311003162 5 20.11.2007	Defer Date:05.03.200 8
Position: Comments are awaited from D/o C&PC.				

85	Case No.:14/35/87-	Party Name:VISEN	Meet No/Date:39/87-	Status:
----	--------------------	------------------	---------------------	---------

	ALC1/2007	INDUSTRIES LIMITED	ALC1/2007 06.02.2008	Deferred
	HQ File : 01/87/050/00511/AM08/	RLA File : 03/95/040/00803/AM08 /	Lic.No/Date:03104509 36 21.11.2007	Defer Date:05.03.2008
Position: Comments are awaited from D/o C&PC.				

	Case No.:15/35/87- ALC1/2007	Party Name:PRAGATI GLASS PRIVATE LIMITED	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
86	HQ File : 01/87/050/00512/AM08/	RLA File : 03/95/040/00827/AM08 /	Lic.No/Date:03104510 28 21.11.2007	Defer Date:05.03.2008
Position: Comments are awaited from D/o C&PC.				

	Case No.:16/35/87- ALC1/2007	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
87	HQ File : 01/87/050/00513/AM08/	RLA File : 03/95/040/00804/AM08 /	Lic.No/Date:031045114 9 22.11.2007	Defer Date:05.03.2008
Position: Comments are awaited from D/o C&PC.				

	Case No.:20/35/87- ALC1/2007	Party Name:JYOTI PLASTIC WORKS PVT. LTD.	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
88	HQ File : 01/87/050/00517/AM08/	RLA File : 03/94/040/00849/AM08 /	Lic.No/Date:03104513 74 23.11.2007	Defer Date:05.03.2008
Position: Comments are awaited from D/o C&PC.				

	Case No.:21/35/87- ALC1/2007	Party Name:KAMSONS CHEMICALS PVT.LTD.	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
89	HQ File : 01/87/050/00518/AM08/	RLA File : 03/94/040/00848/AM08 /	Lic.No/Date:03104515 93 27.11.2007	Defer Date:05.03.2008
Position: Comments are awaited from D/o C&PC.				

90	Case No.:22/35/87-ALC1/2007	Party Name: TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00519/AM08/	RLA File : 03/95/040/00847/AM08 /	Lic.No/Date:03104516 52 27.11.2007	Defer Date:05.03.2008
	Position: Comments are awaited from D/o C&PC.			

91	Case No.:18/35/87-ALC1/2007	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00515/AM08/	RLA File : 34/24/040/00179/AM08 /	Lic.No/Date:34100201 54 28.11.2007	Defer Date:05.03.2008
	Position: Comments are awaited from D/o C&PC.			

92	Case No.:19/35/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00516/AM08/	RLA File : 04/24/040/00090/AM08 /	Lic.No/Date:04100923 95 29.11.2007	Defer Date:05.03.2008
	Position: Comments are awaited from D/o C&PC.			

93	Case No.:27/35/87-ALC1/2007	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00524/AM08/	RLA File : 03/94/040/00898/AM08 /	Lic.No/Date:03104520 38 29.11.2007	Defer Date:05.03.2008
	Position: Comments are awaited from D/o C&PC.			

94	Case No.:23/35/87-ALC1/2007	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00520/AM08/	RLA File : 02/24/040/00229/AM08 /	Lic.No/Date:02101067 18 30.11.2007	Defer Date:05.03.2008
	Position: Comments are awaited from D/o C&PC.			

95	Case No.:24/35/87-ALC1/2007	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00521/AM08/	RLA File : 34/24/040/00143/AM08 /	Lic.No/Date:34100201 99 30.11.2007	Defer Date:05.03.2008
Position: Comments are awaited from D/o C&PC.				

96	Case No.:25/35/87-ALC1/2007	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00522/AM08/	RLA File : 03/95/040/00866/AM08 /	Lic.No/Date:03104523 31 03.12.2007	Defer Date:05.03.2008
Position: Comments are awaited from D/o C&PC.				

97	Case No.:26/35/87-ALC1/2007	Party Name:CHIDAMBARA M FISHNETS PVT. LTD.,	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00523/AM08/	RLA File : 04/24/040/00299/AM08 /	Lic.No/Date:04100924 64 03.12.2007	Defer Date:05.03.2008
Position: Comments are awaited from D/o C&PC.				

98	Case No.:28/35/87-ALC1/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00525/AM08/	RLA File : 02/24/040/00242/AM08 /	Lic.No/Date:02101067 70 04.12.2007	Defer Date:05.03.2008
Position: Comments are awaited from D/o C&PC.				

99	Case No.:29/35/87-ALC1/2007	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00526/AM08/	RLA File : 34/24/040/00181/AM08 /	Lic.No/Date:34100202 21 04.12.2007	Defer Date:05.03.2008

Position: Comments are awaited from D/o C&PC.				
--	--	--	--	--

100	Case No.:30/35/87-ALC1/2007	Party Name:MICROSPHERES (INDIA)	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00527/AM08/	RLA File : 03/95/040/00874/AM08 /	Lic.No/Date:03104524 98 04.12.2007	Defer Date:05.03.2008
	Position: Comments are awaited from D/o C&PC.			

101	Case No.:31/35/87-ALC1/2007	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00528/AM08/	RLA File : 03/95/040/00867/AM08 /	Lic.No/Date:03104525 51 04.12.2007	Defer Date:05.03.2008
	Position: Comments are awaited from DIPP.			

102	Case No.:32/35/87-ALC1/2007	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00529/AM08/	RLA File : 03/94/040/00868/AM08 /	Lic.No/Date:03104526 23 04.12.2007	Defer Date:05.03.2008
	Position: Comments are awaited from DIPP.			

103	Case No.:33/35/87-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00530/AM08/	RLA File : 03/95/040/00444/AM08 /	Lic.No/Date:03104526 59 05.12.2007	Defer Date:05.03.2008
	Position: Comments are awaited from D/o C&PC.			

106	Case No.:34/35/87-ALC1/2007	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File :	RLA File :	Lic.No/Date:17100018	Defer

	01/87/050/00531/AM08/	17/24/040/00108/AM08/ /	58 07.12.2007	Date:05.03.2008
Position: Comments are awaited from D/o C&PC.				

107	Case No.:36/35/87-ALC1/2007	Party Name:PLASTICHEMI X INDUSTRIES	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00533/AM08/	RLA File : 34/24/040/00177/AM08/ /	Lic.No/Date:34100202 57 07.12.2007	Defer Date:05.03.2008
Position: Comments are awaited from D/o C&PC.				

108	Case No.:38/35/87-ALC1/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00535/AM08/	RLA File : 02/24/040/00245/AM08/ /	Lic.No/Date:02101069 59 10.12.2007	Defer Date:05.03.2008
Position: Comments are awaited from D/o C&PC.				

109	Case No.:39/35/87-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00536/AM08/	RLA File : 03/95/040/00487/AM08/ /	Lic.No/Date:03104532 90 10.12.2007	Defer Date:05.03.2008
Position: Comments are awaited from D/o C&PC.				

110	Case No.:40/35/87-ALC1/2007	Party Name:MAX INDIA LTD	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00537/AM08/	RLA File : 22/24/040/00054/AM08/ /	Lic.No/Date:22100072 93 10.12.2007	Defer Date:05.03.2008
Position: Comments are awaited from D/o C&PC.				

111	Case No.:41/35/87-ALC1/2007	Party Name:RISHI PACKERS LTD	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File :	RLA File :	Lic.No/Date:03104534	Defer

	01/87/050/00538/AM08/	03/95/040/00420/AM08/ /	73 11.12.2007	Date:05.03.2008
Position: Comments are awaited from D/o C&PC.				

112	Case No.:44/35/87-ALC1/2007	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00541/AM08/	RLA File : 03/95/040/00848/AM08/ /	Lic.No/Date:03104536 67 12.12.2007	Defer Date:05.03.2008
Position: Comments are awaited from D/o C&PC.				

114	Case No.:43/35/87-ALC1/2007	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00540/AM08/	RLA File : 34/24/040/00160/AM08/ /	Lic.No/Date:34100203 33 13.12.2007	Defer Date:05.03.2008
Position: Comments are awaited from D/o C&PC.				

115	Case No.:45/35/87-ALC1/2007	Party Name:FUNSKOOL (INDIA) LIMITED	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00542/AM08/	RLA File : 04/24/040/00282/AM08/ /	Lic.No/Date:04100927 01 14.12.2007	Defer Date:05.03.2008
Position: Comments are awaited from D/o C&PC.				

116	Case No.:46/35/87-ALC1/2007	Party Name:PRABHU POLY COLOR PRIVATE LIMITED	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00543/AM08/	RLA File : 02/24/040/00254/AM08/ /	Lic.No/Date:02101072 96 18.12.2007	Defer Date:05.03.2008
Position: Comments are awaited from D/o C&PC.				

117	Case No.:47/35/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:39/87-ALC1/2007 06.02.2008	Status: Deferred
-----	-----------------------------	--	--	---------------------

	HQ File : 01/87/050/00544/AM08/	RLA File : 31/24/040/00268/AM08 /	Lic.No/Date:311003197 0 18.12.2007	Defer Date:05.03.200 8
Position: Comments are awaited from D/o C&PC.				

118	Case No.:48/35/87- ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00545/AM08/	RLA File : 31/24/040/00288/AM08 /	Lic.No/Date:311003197 1 18.12.2007	Defer Date:05.03.200 8
	Position: Comments are awaited from D/o C&PC.			

119	Case No.:49/35/87- ALC1/2007	Party Name:INJECTOPLAST PVT.LTD	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00546/AM08/	RLA File : 06/81/040/00012/AM08 /	Lic.No/Date:06100126 60 18.12.2007	Defer Date:05.03.200 8
	Position: Comments are awaited from D/o C&PC.			

120	Case No.:50/35/87- ALC1/2007	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00547/AM08/	RLA File : 09/24/040/00415/AM08 /	Lic.No/Date:09100324 24 18.12.2007	Defer Date:05.03.200 8
	Position: Comments are awaited from D/o C&PC.			

121	Case No.:51/35/87- ALC1/2007	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:39/87- ALC1/2007 06.02.2008	Status: Deferred
	HQ File : 01/87/050/00548/AM08/	RLA File : 09/24/040/00252/AM08 /	Lic.No/Date:09100324 30 19.12.2007	Defer Date:05.03.200 8
	Position: Comments are awaited from D/o C&PC.			

122	Case No.:1/39/87- ALC1/2007	Party Name:K.R.T. POLYMERS,	Meet No/Date:39/87- ALC1/2007	Status: Deferred
-----	--------------------------------	--------------------------------	----------------------------------	---------------------

			06.02.2008	
	HQ File : 01/87/050/00574/AM08/	RLA File : 32/24/040/00071/AM08 /	Lic.No/Date:32100370 90 24.01.2008	Defer Date:05.03.200 8
	Position: Comments are awaited from D/o C&PC.			